NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

T EIGHTON IN CHARLE

: CP/5/2016

NAME OF THE PETITIONER(S)

: First City Investments Ltd

NAME OF THE RESPONDENT(S)

: Lovedale Spas (I) Ltd & 3ors

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

T. H. VIJAY PRASAD Fracticing Company Colondary

Coursel for the positioner

<u>ORDER</u>

Mr. T.H. Vijay Prasad, Practicing Company Secretary, Counsel for petitioner present. No representation on behalf of the Respondent. Counsel for the Petitioner submitted that settlement talks are going on and prayed for time. At request, time is enlarged. Put up on 21.08.2017 at 10.30 A.M.

S. v- pager grow.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)